

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

C.P. (IB)/516(MB)2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: Phoenix ARC Private Limited (Creditor)
through the Resolution Professional Mr.
Gaurang Chhotalal Shah V/s Mr. Naval Kumar
Bhoot

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Ms. Mitali Bhatt, Ld. Counsel for the Financial Creditor present. Ms. Krushi Shah, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Financial Creditor seeks some time to file additional affidavit. Further, Ld. Counsel for the Personal Guarantor submits that the reply has already been filed and the same is on record.
3. List this matter on 05.06.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)